

(2023) 08 DEL CK 0419

Delhi High Court

Case No: Criminal Writ Petition No. 2369 Of 2023

Gayatri Goyal & Anr

APPELLANT

Vs

State Of Nct Of Delhi &
Ors.

RESPONDENT

Date of Decision: Aug. 22, 2023

Acts Referred:

Constitution of India, 1950 " Article 226, 227#Code Of Criminal Procedure, 1973 " Section 482#Indian Penal Code, 1860 " Section 34, 323, 341, 380, 420, 448, 452, 506

Citation: (2023) 08 DEL CK 0419

Hon'ble Judges: Rajnish Bhatnagar, J

Bench: Single Bench

Advocate: Parmod Kumar Dubey, Rinku Garg, Prashant Dahiya, Manik Bhalla, Pallavi Garg, Aditi, Sanjeev Bhandari, Kunal Mittal, Sima Gulati, Revati Gulati, Diksha Narula

Final Decision: Dismissed

Judgement